

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.5 - IA/641(AHM)2024  
in  
**CP(IB) 732 of 2019**

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Canara Bank

.....Applicant

V/s

Ashapura Garments Ltd

.....Respondent

**Order delivered on: 24/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Vishwas V Shah, Adv.

For the Respondent :

**ORDER**

**IA/641(AHM)2024**

This application is filed for placing on record the 2<sup>nd</sup> Progress Report for the period 01.01.2024 to 31.03.2024 and Assets Sale Report. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, IA 641 of 2024 stands disposed of

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**